

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON’BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON’BLE SHRI RAVI KUMAR DURAISAMY- MEMBER - (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 17.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.Ind 3586/252/HDB/2017
NAME OF THE COMPANY	Nova Green Power Solutions Pvt Ltd
NAME OF THE PETITIONER(S)	Nova Green Power Solutions Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Sl. No. 17

Date of hearing: 17.11.2017

CA No. Ind/3586/252/HDB/2017

Nova Green Power Solutions Pvt. Ltd.

ORDER

None appears.

The applicant has not complied with the objection so far. However Shri. Saurabh Poddar, learned CS for the petitioner stated that he cannot appear due to personal pre-occupations.

Even though matter is posted for dismissal, learned CS is not appeared and prosecuted the issues. Therefore, we are of the view, that the petitioner is not interested to prosecute his case. Issue notice to the Nova Green Power Solutions Pvt. Ltd today itself stating that nobody is representing on their behalf.

Post the case finally on 23.11.2017 for dismissal.



Member (Technical)



Member (Judicial)